

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 1/SM/2018

Subject : Additional tax burden on transmission licensees on introduction of Goods and Service Tax compensation cess.

Date of hearing : 18.10.2018

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member

Respondents : Western Region Transmission (Maharashtra) Private Ltd. & Others

Parties present : Shri Deep Rao Palepu, Advocate, ENICCL & 10 Others
Shri Divyanshu Bhatt, Advocate, ENICCL & 10 Others
Shri Raunak Jain, Advocate, TPDDL
Shri Vishvendra Tomar, Advocate, TPDDL
Shri Alok Shankar, Advocate, KTL
Shri K.K. Jain, PGCIL
Ms. Anisha Chopra, ENICCL & Others

Record of Proceedings

Learned counsels for the respondents submitted that as per the Commission's order dated 10.1.2018, the parties have filed the information called for.

2. After hearing the learned counsels for the respondents, the Commission reserved order in the petition.

By order of the Commission

**Sd/-
(T.D. Pant)
Deputy Chief (Law)**